

(b) The U.K. Government have kept our High Commission in London informed about this matter.

SHRI P. C. MITRA: May I know, Sir, whether the Government of India have sent any communication to the United Kingdom Government giving a friendly caution against granting citizenship to an Indian who has fled India to avoid murders and from the clutches of law for committing cold-blooded murders and loot?

SHRIMATI LAKSHMI MENON: Sir, in the matter of U.K. citizenship, whenever anybody applies for their citizenship our High Commission in London is consulted and we give them the necessary advice.

SHRI N. SRI RAM REDDY: May I know, Sir, if Mr. Phizo will be repatriated to this country?

SHRIMATI LAKSHMI MENON. I do not know. If he wants repatriation, he will be repatriated.

SHRI MAHESWAR NAIK: May I know, Sir, what is the attitude of the Government of India in regard to the contention of Mr. Phizo that he is not an Indian citizen?

SHRIMATI LAKSHMI MENON: The contention of the Government is very clear, namely, that he is an Indian citizen because he belongs to Nagaland which is part of India.

#### DISTRIBUTION OF CAMPHOR IN RAJASTHAN

\*643. SHRI M. P. BHARGAVA: Will the Minister of COMMERCE AND INDUSTRY be pleased to refer to the answer given to Starred Question No. 332 in the Rajya Sabha on the 24th August, 1961 and state the highest quantity of camphor released to any of the persons mentioned in the statement to that question?

THE MINISTER OF COMMERCE  
(SHRI N. KANUNGO): 3,300 lbs.

SHRI M. P. BHARGAVA: May I know, Sir, whether camphor is released to all those people who apply for it or whether the S.T.C. makes some enquiries before releasing the camphor?

SHRI N. KANUNGO: No, Sir. The camphor supply is released to actual users on the recommendation of the State Government.

SHRI M. P. BHARGAVA: May I know, Sir, whether in this particular case the camphor was released for the actual users?

SHRI N. KANUNGO: It was released for the actual user on the assurance of the State Government.

SHRI M. P. BHARGAVA: May I know, Sir, whether any complaints have been received from the State of Rajasthan about the misuse of camphor which is going on there?

SHRI N. KANUNGO: No, Sir.

MR. DEPUTY CHAIRMAN: Mr. Dahyabhai Patel has no question to ask on camphor. Questions are over.

#### WRITTEN ANSWERS TO QUESTIONS

##### ADDITIONAL SPINDLES FOR COTTON TEXTILE MILLS

\*623. SHRI BABUBHAI CHINAI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether any formula has been evolved for grant of licences for installation of additional spindles for balancing purposes in cotton textile mills;

(b) whether the Textile Commissioner has recommended in certain cases the installation of spindles more than what is covered by the formula; and

(c) if so, whether the Licensing Committee have accepted the recommendation of the Textile Commissioner?

**THE MINISTER OF COMMERCE**  
(SHRI N. KANUNGO): (a) Yes, Sir.

(b) Yes, Sir.

(c) Yes Sir, in one case.

**हिन्दी न जानने वाले अधिकारी**

४७०. श्रीमती शान्ति देवी : क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) उनके मंत्रालय में ३० जून, १९६१ को प्रथम श्रेणी, द्वितीय श्रेणी तथा तृतीय श्रेणी में अलग अलग कितने अधिकारी थे जो हिन्दी नहीं जानते थे; और

(ख) क्या मंत्रालय ने इन्हें हिन्दी सिखाने के लिये कोई रोस्टर तैयार किया है और यदि हां, तो उस रोस्टर के अनुसार हिन्दी सिखाने का कार्य कब तक पूरा होने की आशा है ?

†[NON-HINDI-KNOWING OFFICERS

470. SHRIMATI SHANTI DEVI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the number of Class I, Class II and Class III officers separately in his Ministry on the 30th June, 1961, who did not know Hindi; and

(b) whether the Ministry has prepared a roster for teaching Hindi to them and if so, by what time the teaching work is likely to be completed according to that roster?

**वाणिज्य मंत्री (श्री एन० कानूनगो) :**

(क) जिन अधिकारियों ने हिन्दी में मैट्रिक

अथवा उससे ऊंची परीक्षाओं पास नहीं की हैं उनकी संख्या नीचे दी गई है :—

|                          |     |
|--------------------------|-----|
| प्रथम श्रेणी . . . . .   | ११६ |
| द्वितीय श्रेणी . . . . . | ३४० |
| तृतीय श्रेणी . . . . .   | ४२१ |

(ख) कंपनी कानून प्रशासन विभाग का रोस्टर तैयार कर लिया गया है। वाणिज्य तथा उद्योग विभागों के रोस्टर अभी अंतिम रूप से तैयार नहीं किये गये हैं। हिन्दी सिखाने का कार्य ३१-३-१९६४ तक पूरा हो जाने की आशा है।

†[THE MINISTER OF COMMERCE  
(SHRI N. KANUNGO): (a) The number of officers, who have not attained matric or higher qualifications in Hindi, is given below:—

|                     |     |
|---------------------|-----|
| Class I . . . . .   | 116 |
| Class II . . . . .  | 340 |
| Class III . . . . . | 421 |

(b) Roster for Department of Company Law Administration has been prepared. Roster for the Departments of Commerce and Industry has not yet been finalised. Teaching work is expected to be completed by 31-3-1964.]

**हिन्दी न जानने वाले अधिकारी**

४७१. श्रीमती शान्ति देवी : क्या निर्माण, आवास और सम्भरण मंत्री यह बताने की कृपा करेंगे कि

(क) उनके मंत्रालय में ३० जून, १९६१ को प्रथम श्रेणी, द्वितीय श्रेणी तथा तृतीय श्रेणी में अलग अलग कितने अधिकारी थे जो हिन्दी नहीं जानते थे; और

(ख) क्या मंत्रालय ने इन्हें हिन्दी सिखाने के लिये कोई रोस्टर तैयार किया है और यदि हां, तो उस रोस्टर के अनुसार हिन्दी सिखाने का कार्य कब तक पूरा होने की आशा है ?